

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2174
TO BE ANSWERED ON 06.08.2026**

EPFO ISSUES

2174. DR. MEENAKSHI JAIN:

Will the Minister of Labour and Employment be pleased to state:

- (a) how many cases of EPFO has been settled during 2024-25 and 2025-26;**
- (b) whether it is a fact that there is no need to upload the cheque leaf image to file the claims; and**
- (c) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): The total number of claims settled are as follows:

- (i) FY 2024-25= 6,01,59,608**
- (ii) FY 2025-26= 8,30,94,388**

(b) & (c): EPFO has completely dispensed with the requirement of uploading an image of a cheque leaf or attested bank passbook while filing online claims from April, 2025 onwards. This has already benefitted around 7 crore members, eliminating claim rejections due to poor-quality/unreadable uploads and reducing associated grievances.
